

STATEMENT

(a) No separate U.N. Special Fund has been constituted specifically for the development of Asian Highways. There is, however, already an existing U.N. Special Fund intended for assisting the under-developed countries in their economic development and out of this Fund assistance can be obtained for Asian Highways also.

(b) Contributions to this Fund are made by the participating countries on a voluntary basis and no specific principles as such have been laid down for this purpose.

(c) The question of approaching the U.N. Special Fund for assistance for the Asian Highway Project is being examined by the ECAFE Secretariat in consultation with the members of the Expert Working Groups in the countries in the sub-region comprising Pakistan, Burma, India and Thailand and the matter will be processed further by the ECAFE Secretariat on receipt of the views of those experts.

(d) The ECAFE have recommended the consideration of the use of mechanical equipment worth about \$1 million for expediting the development of the priority Route A-1 in India between Silchar and Imphal.

Tawa Project

*828. **Shri Hari Vishnu Kamath:** Will the Minister of Irrigation and Power be pleased to state:

(a) the stage which the multipurpose Tawa Project (Hoshangabad district, Madhya Pradesh) has reached; and

(b) when it is expected to be commissioned?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a). The project is in its preliminary stage of construction. Exploratory borings for the dam and the submersible bridge have been completed. Work on approach roads and buildings at dam site is in progress.

(b) The project is expected to be commissioned by 1968.

Nutrition in Rural Areas

*829. **Shri Bibhuti Mishra:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that the Government of India are considering a proposal to start a training programme in nutrition for rural areas; and

(b) if so, the details thereof?

The Minister of Health (Dr. Sushila Nayar): (a). Yes, Sir.

(b). A statement giving the main features of the programme is laid on the Table of the Touse. [See Appendix II, annexure No. 61].

Accidents Enquiry Committee

*830. **Shri P. C. Borooah:** Will the Minister of Railways be pleased to state:

(a) whether Government have been considering the question of reconstitution or appointing more members on the Railway Accidents Enquiry Committee; and

(b) if so, what is Government's decision in this regard?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) and (b). The matter is under consideration.

Colouring Vegetable Oil

*831. { **Shri Shree Narayan Das:**
Shri Raghunath Singh:
Shri Sinhasan Singh:
Shri Prakash Vir Shastri:
Shri Bishwanath Roy:
Shri Y. S. Chaudhary:
Shri Daljit Singh:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Central Drug Research Institute,

Lucknow has discovered a substance for colouring vegetable oil;

(b) if so, the nature of substance so discovered; and

(c) the cost of the substance?

The Deputy Minister in the Ministry of Food (Shri A. M. Thomas): (a) to (c). The Central Drug Research Institute, Lucknow has suggested the use of Ratanjo; root dye for colouring Vanaspati. Studies are still in progress to find its toxicity and to determine whether it is safe for human consumption. The cost of colouring Vanaspati with this substance has been estimated by that Institute to be about 0.6 nP per pound, that is Rs. 13.35 per tonne.

Railway Employees on Duty at Kumbh Mela

***832. Shri Subodh Hansda:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that Kumbh Mela duty-men at Hardwar were not paid their salaries for March 1962 in time;

(b) if so, the reasons therefor;

(c) whether any advance payments were made to them while deputing them from various Railways to Mela duty;

(d) if so, the amount of advances paid to them; and

(e) the steps taken in the matter?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a). No, Sir.

(b). Does not arise.

(c) and (d). Yes. Advance of T.A. was given as indicated below:

Railway	Amount
Northern	Rs. 12,389
Western	Rs. 3,820

(Information from other Railways not yet received).

(e) The staff who applied for the advance of T.A. were sanctioned the same.

Railway Wagon Factory at Quilon

***833. Shri P. Kunhan:** Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 1881 on the 3rd May, 1961 and state:

(a) whether the proposal of the Kerala State Government for the establishment of a Metre Gauge Railway Wagon Factory at Quilon has been considered and decision taken thereon; and

(b) if so, the Government's decision thereon?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a). Yes, Sir.

(b). The Government have not agreed to the proposal.

Pamba-Kakki Hydro-Electric Project

- *834.** { Shri Raghunath Singh.
Shri Mohsin;
Shri E. Madhusudan Rao;
Shri A. V. Raghavan;
Shri A. K. Gopalan;
Shri Warrior;
Shri Vasudevan Nair;
Shri M. K. Kumaran;
Shrimati Maimoona Sultan;
Shri Kolla Venkiah;
Shri P. C. Borooah;

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that U.S.A. has agreed to grant a loan of 25 crores to finance the entire anticipated cost of the 300,000 K.W. Pamba-Kakki Hydro-electric Project in Kerala; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Irrigation and Power. (Shri